

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

RA No. 77 of 1994 In
MA 2025 of 1991 In
O.A. 120 of 1987

New Delhi this the 12th day of September, 1994

Mr. Justice S.K. Dhaon, Acting Chairman
Mr. B.N. Dhoundiyal, Member

Shri R.K. Kapoor

...Applicant

Applicant in person

Versus

Union of India & Others

...Respondents

None for the respondents

ORDER (ORAL)

Mr. Justice S.K. Dhaon, Acting Chairman

RA No. 77 of 1994

The case has been called out in the revised list. No one is present in support of this application (RA). We have gone through the contents of the application and we see no error much less an error on the face of the record of the order dated 21.10.93.

The Review Application is rejected.

MA No. 2025 of 1991

In this MA, the complaint is that the order passed by us on 21.10.93 has not been complied with. Today, we have rejected the application (RA) made by the Union of India and Others against the order passed by the Tribunal on 21.10.93. Now the impediment, if any, in the way of the respondents in implementing our order stands removed. The relevant authority shall now implement the order of the Tribunal within a period of 2 months from the date of receipt of a certified copy of this order.

With these directions, this application (MA) is disposed of.

(B.N. DHOUNDIYAL)
MEMBER (A)
RKS

(S.K. DHAON),
ACTING CHAIRMAN